

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

**ORIGINAL APPLICATION NO.212/2013
WITH MA NO.224/2013**

Date of Order: 29.3.2016

CORAM

**Hon'ble Dr. K.B.Suresh, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

1. Munna Lal S/o Shri Phool Chand, aged about 55 years, Resident of Gulab Bari, Naya Ghar, Near Tejaji Ki Deoli, Ajmer presently posted as Technician Compositor Grade-I.
2. Babu Lal S/o Shri Mangal Singh, aged about 59 years, resident of Ajai Nagar, Near Gurjar Bas, Ajmer , presently posted as Senior Technician Counter Grade-I.
3. Lal Chand S/o Shri Doongar Mal, aged about 58 years, resident of Pooja Marg, Dholabhatta, Ajmer, presently posted as Technician Compositor Grade-I.
4. Parmar Pratap Singh S/o Shri Medu Bhai, aged about 59 years, resident of Railway Quarter No.1199-A, Near Isai Mohalla, Railway Colony, Ramganj,Ajmer, presently posted as Senior Technician Counter Grade-I.
5. Ramesh Chand S/o Budha Lal, aged about 58 years, R/o Golf Cross Road, Behind Saraswati School, B-Block, Ajmer, presently posted as Technician Printer grade -I.
6. Jetha S/o Jhoomara Mal, aged about 59 years, R/o 7-B, Opp. Peer Baba Mazar, Ajay Nagar, Ajmer, presently posted as Technician Counter Grade-I.
7. Arjun Lal Meena, S/o Shri Balu Ram Meena, aged about 58 years, R/o Kundan Nagar, Ajmer, presently posted as Senior Technician Printer.

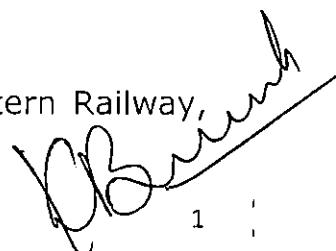
(All are posted in Ticket Printing Press, North Wesrern Railways, Ajmer)

.....Applicants

(By Advocate Mr. Vinod Goyal)

VERSUS

1. Union of India, through General Manager, North Western Railway, Jawahar Circle, Jagatpura, Jaipur.
2. Dy. Chief Material Manager, (Dy. C.M.M.), North Western Railway, Ajmer.


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3. Assistant Personnel Officer (Establishment), North Western Railway, Ajmer.

.....Respondents

(By Advocate Mr. Anupam Agarwal)

ORDER

(Per Dr. K.B.Suresh, Judicial Member)

Heard.

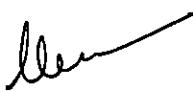
When the matter came up for hearing it is submitted that the applicants are presently posted in Ticket Printing Press, NWR, Ajmer and are aggrieved by the impugned action of the respondents in not absorbing them in the Railway Press after declaring them surplus but they have been sent to other offices of the Railway.

2. Respondents in their arguments submitted that applicant belongs to different posts and thus have different pay scales/grade pay. Applicants have no right to be posted at a particular place. They are absorbed on first come first served basis in various other departments.

3. It appears that some of the employees are aggrieved with their postings in various departments and have challenged the Ann.A/1 impugned order. After hearing both the sides the OA is disposed of with the following directions:-

- ✓ 1. On preferential basis the applicants should be adjusted in Railways as and when the vacancy arises.
- 2. Till then they will continue to work in nearby departments.

With these directions both OA as well as MA are disposed of with no order as to costs.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER

Adm/